

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 127/2006  
CA. NO.

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016**

**NAME OF THE COMPANY:** M/s. Johari Exports P. Ltd.


**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Mr. Karan Malhotra , Adv.		Petitioners	Karan Malhotra
2.	Pooja M. Saigal Adv		Respondent No. 1-3	Saigal

**ORDER**

Arguments part heard.

2. To come up for conclusion on 28.10.2016.

  
(Ina Malhotra)  
Member Judicial